

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No.1149 of 1997

Present: Hon'ble Dr. B.C. Sarma, Administrative Member

Hon'ble Mr. D. Purakayastha, Judicial Member

1. 1. Sri Prodosh Kumar Karmakar, son of Late P.C. Karmakar, Mahakalitola Main Road, Bansberia, Hooghly - engaged on 5.11.1989 and working since then at Telephone Kendra, P/10 New C.I.T.Road, Calcutta-700 073.
2. Sri Bijoy Guha, son of Late Sukumar Guha, 6/2, Nilganj Road, Calcutta-56 - engaged on 13.12.88 and working since then at Martin Bldg. office, 2nd floor, Calcutta-1.
3. Sri Santipada Kumar, s/o Late Tarapada Konar 10, Ram Lal De Street, Calcutta-28 engaged on 7.7.88 and working since then at Martin Building office, 2nd Floor, Calcutta - 1.
4. Sri Malay Kar, s/o: Monindra Mohan Kar, Salt Lake City, C.C.Block, P&T Qtr. E/1/6, Room No.8, Calcutta-64 - engaged on 3.1.89 and working since then at Telephone Kendra, P/10, New C.T.T. Road, Calcutta-700 073.
5. Sri Naba Kumar Pal, s/o: Tushar Charan Pal Pairagachha (Baraduari), Janai, Hooghly, engaged on 22.10.1987 and working since then under S.D.O. (P) V-25 external.
6. Sri Bijoy Naskar, s/o: Late Ratikanta Naskar, Vill: Shasan (Sundarpara) 24 Pgs (S) engaged on 8.4.1989 and working since then at Calcutta Telephone Exchange, P/10, New C.I.T.Road, Cal-73.
7. Sri Basudeb Roy Chowdhury, s/o: Late Madan Mohan Roy Chowdhury, 32, Turf Road, Calcutta-25 - engaged on 12.7.88 and working since then in Martin Burn Bldg. 2nd Floor, Calcutta-1.
8. Sri Sukanta Ganguly - s/o: Late A.P.Ganguly, Vill: Gaya, P.O : Udayanarayapur, Howrah, engaged on 22.10.1987 and working since then under S.D.O. (P) 25 External.
9. Sri Debendra Shaw, s/o: Sri Dukhendu Shaw, 419, Bellilious Road, Howrah - 1, engaged on 22.10.87 and working since then under S.D.O.P-VII/TB - 24/243 Exchange Extl.

10. Sri Sridam Mondal, s/o: Late Gour Chandra Mondal, 114/B, Bidhan Palli, Calcutta-48 - engaged on 1.1.39 and working since then at P/10, New C.I.T.Road, Calcutta-73.

11. Sri Dulal Dey, s/o: Bimal Chandra Dey, 12, India Palli, Nilganj Road, Calcutta-56 engaged on 13.12.1988 and working since then at Martin Burn Bldg. office at 2nd floor, Calcutta-1.

.... APPLICANTS

-Versus-

1. UNION OF INDIA - through the Secretary, Government of India, Ministry of Communication, New Delhi.
2. The Chief General Manager, Calcutta Telephones, 34, B. B. D. Bagh, Calcutta-700 001.
3. The Area Manager (City), Calcutta Telephones, P/9-10 Ganesh Chandra Avenue, Calcutta-700 013.
4. Sri Badri Narayan Banerjee, 36/1, Nabin Babu Road, P.O : Garulia, Dist : 24 Parganas (North) West Bengal.

.... RESPONDENTS

For the Applicants : Mr. B.P. Saha, counsel

1. For the Respondents: Mr. S.K. Dutta, counsel

Heard on 24.11.1997

: :

Date of order: 24.1.1997

O R D E R

B.C. Sarma, AM

Eleven applicants have jointly filed this application praying for issue of a direction on the respondents to grant them temporary status and also take up the matter regarding regularisation of their service under the respondents. The applicants contend that they have been working as casual labours in the Telecommunication Department and have been working continuously from diverse dates some time between 1987 and 1989. It is also their contention that while the juniors have been conferred temporary status quite some time ago, their cases have been ignored by the respondents and, hence, this petition.

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2. When the admission hearing of the matter was taken up today Mr. Dutta, learned counsel appearing for the respondents submits that individual representations have been filed by the applicants, as set out at Annexures 'B' to 'L' and these representations may be considered. However, Mr. Dutta submits that he does not admit the allegation made by the applicants herein as he has no instruction in the matter.

3. We have heard the submissions of the learned counsel of both sides and perused the records. We find that a categorical averment has been made by the applicants that they have been working as casual labour under the respondents continuously from diverse dates some time between 1987 and 1989. We also find that they have submitted representations addressed to the Area Manager (City), Calcutta Telephones, which have been shown at Annexures 'B' to 'L'. We are, therefore, of the view that it would be appropriate to pass an order to dispose of those representations.

4. In view of the above, the application is disposed of at the ~~stage~~ of admission itself with the direction that, within a period of two months from the date of communication of this order, the respondent No.2, who is the Chief General Manager, Calcutta Telephones, shall treat the instant application as representation and dispose it of and the result of the decision should be communicated to the applicants individually within a period of fifteen days from the date of taking such decision. No costs.



(D. Purkayastha)

MEMBER (J)

24.11.97



(B.C. Sarma)

MEMBER (A)

24.11.97